

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**IA No. 239 of 2014 in**  
**DFR No. 1105 of 2014**

**Dated : 30<sup>th</sup> May, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Talwandi Saho Power Ltd.**

**...Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory**  
**Commission & Ors.**

**...Respondent(s)**

**Counsel for the Appellant (s) :**

**Ms. Shikha Ohri**

**Mr. Ruth Elwin**

**Counsel for the Respondent (s):**

**ORDER**

Issue notice. Dasti service is permitted.

Post the matter on **01.07.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

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